

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 27th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 220 of 2012 &
IA No. 362 of 2012**

M/s Chemplast Sanmar Ltd.	Appellant(s)
Versus		
Joint Electricity Regulatory Commission & Anr.	Respondent(s)

**Appeal No. 221 of 2012 &
IA No. 363 of 2012**

M/s Chemfab Alkalis Ltd.	Appellant(s)
Versus		
Joint Electricity Regulatory Commission & Anr.	Respondent(s)

**Counsel for the Appellant(s) : Mr. K.V. Balakrishnan
Mr. K.V. Mohan**

**Counsel for the Respondent(s): Mr. V.G. Pragasam
Mr. S. Prabu Ramasubramanian
for R.2**

ORDER

Written Submissions have been filed by the learned counsel for the Appellant.

Written Submissions are being filed today by the learned counsel for the Respondent after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**